

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Nomination of Judicial Officers for Two days Training programme on "Criminal Justice Administration with Special reference to new Criminal laws and Discussion on Civil/Criminal Rules" .


ORDER

No: 1931 42024/RG/GS Dated: 31.10.2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject training programme scheduled to be held on 16.11.2024 and 17.11.2024 at J&K Judicial Academy, Jammu .

The Officers so nominated shall report at J&K Judicial Academy, Jammu, by 09:15 AM sharp on the scheduled dates.


By Order.


31.10.24.

**(Shahzad Azeem)
Registrar General**

No: 49042-50/RG/GS Dated: 31.10.2024
Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.
.....for information and with the request to inform all the nominated officer, accordingly
5. Registrar Judicial High Court of J&K and Ladakh, Jammu.
6. Pr. District and Sessions Judge _____.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


31.10.24.
Registrar General

Annexure-A

Refresher Training Programme on Discussion on Civil/Criminal Rules & Conference on Criminal Justice Administration with Special Reform to New Criminal Laws at **Judicial Academy Janipur, Jammu**

on 16.11.2024 & 17.11.2024

I. Officers of Jammu Province

S.No	Name of the Officer	Designation
1.	Mr.Haq Nawaz	Special Judge,Anti Corruption, Jammu
2.	Mr.Rajeev Gupta	PDJ,Rajouri
3.	Mr.Ajay Kumar Gupta	Principal Judge, Family Court, Jammu
4.	Mr.Arvind Sharma	Addl. District & Sessions Judge, Samba
5.	Mr.Parvin Pandoh	Additional District & Sessions Judge, Kathua
6.	Ms.Geeta Kumari	CJM Reasi
7.	Ms.Anjana Rajput	CJM, Ramban
8.	Mr.Wajahat Hussain	CJM Doda
9.	Mr.Surinder Kumar Thapa	Sub-Judge, Surankote
10.	Mr.Raj Kumar	Special Mobile Magistrate(T), Jammu
11.	Ms. Rekha Kapoor	CJM Udhampur
12.	Mr.Deputy Kumar	Sub Judge Nowshera
13.	Mr.Slahuddin Ahmed	Secretary DLSA, Kishtwar
14.	Ms. Girja Shavan	Sub-Judge, Batote
15.	Ms. Shabnam Sheikh	Sub-Judge, Ramnagar
16.	Ms. Sanah Badyal	Munsiff Bishnah
17.	Ms. Kangana Gupta	Munsiff, Mahanpur
18.	Ms. Arushi Shukla	Munsiff Akhnoor
19.	Ms. Ritika Jamwal	Munsiff Mahore
20.	Mr. Jaspreet Kaur	District Mobile Magistrate (T) Poonch

Sanjiv